

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 143(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


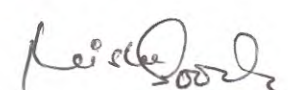
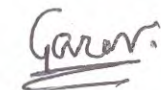

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY      Rockman Advertising and Marketing India Pvt. Ltd. & ors.  
Vs  
M/s. Sharp Eye Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

①	P. NAGESH	} ADVOCATES	FOR RESPONDENTS 2-6	
②	ASHUTOSH GUPTA			
③	DHRUV GUPTA			
4	Rishi lood	Adv.	for R-11	
⑤	Gawran Rama -	Adv.	for R. 2-6	
⑥	Monesh Paude	Adv.	} For Petitioner	
⑦	Anupam Pandey	Adv.		
⑧	Nivedita Grover	Adv.		
⑨	T. K. Ganju	Sr. Adv.		

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ORDER

Learned Counsel for the Respondents has sought pass over. Learned Counsel for the petitioner has however apprised us that learned Senior Counsel won't be available in the post lunch. Therefore, hearing is deferred to 16.05.2017.

List on 16.05.2017.

Sd/-

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

Sd/- (RADAN)

(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017